

Import of Raw Materials by State Trading Corporation

4257. SHRI YASHPAL SINGH: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether Government propose to channelise the import of raw materials through the State Trading Corporation; and

(b) if so, whether the views of the Foreign Trade Board would be obtained before implementing the decision?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) and (b). It is proposed to expand progressively the scope of the activities of the State Trading Corporation in the field of import of essential raw materials.

The matter was discussed at the meeting of the Board of Trade held in January, 1969. The views expressed by some members on this question have been noted.

Export of Wigs

4258. SHRI D. N. PATODIA:
SHRI RAJDEO SINGH:
SHRI S. K. TAPURIAH:
SHRI MANGALATHUMADAM:
SHRI S. M. KRISHNA:

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether it is a fact that there has been a decline in the export of Wigs from India;

(b) whether it is also a fact that the decline in export is due to inferior quality of wigs, if so, the rate of fall in export of wigs and the loss in foreign exchange during the last two years;

(c) the steps being taken to improve the quality of wigs and to step up its export;

(d) whether it is further a fact that wig factory Madras is overstaffed in relation to its productivity; and

(e) the present rate of production of the factory and comparative

figures for the last year and the amount of foreign exchange earned by way of exports of its products annually?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) Yes, Sir.

(b) and (c). No, Sir. The quality of wigs produced by Wig India has been acceptable to foreign buyers. Suitable adjustments in production are also being made from time to time, to keep in line with the changing trends in fashions.

(d). Yes, Sir. However, with the improvement in the marketing arrangements for the export of wigs and other hair products, the labour force is expected to be fully utilized. The surplus force is being diverted for manufacturing eye-lashes.

(e) The value of monthly production of the factory this year and during 1968-69 is indicated below:

Value in	Rs.	lakhs
1968-69.	1969-70.	
Hair Products	1.20	1.00
Double Draw Hair	7.50	3.00

The foreign exchange earned from exports of the factory during 1967-68 and 1968-69 was Rs. 62.56 lakhs and Rs. 53.55 lakhs, respectively.

Transfer of Private Property within Cantonment Limits

4259. SHRI K. M. MADHUKAR:
SHRI CHANDRA SHEKHAR SINGH:
SHRI YOGENDRA SHARMA:
SHRI RAMAVATAR SHASTRI:

Will the Minister of DEFENCE be pleased to state:

(a) whether a general order was issued by the C-in-C in 1833 directing that information regarding transfer of private property within the limits of Cantonments be entered in a register to be maintained by the Station Staff Offices;

(b) whether as per Clause 1 of Order No. 179, the Governor General's Order issued in 1836 related to lands